F. No. 12/2/2025-CIC/Admn/MOM

Dated: 05th March, 2025

Minutes of the meeting held on 30th January, 2025 at 1600 hrs.

Present

Shri Heeralal Samariya, Chief Information Commissioner Ms. Rashmi Chowdhary, Secretary to the Commission assisted by; (i) Ms. Roop Avtar Kaur, Additional Secretary (ii) Shri Rahul Rastogi, JS (Admn. & Law), (iii) Shri Brajesh Kumar Pandey, JS(P&B), (iv) Shri Rajan Sharma, Director (MR), (v) Brig. Vipin Chakrawarti (Retd.), Consultant (Registrar).

A meeting of the Commission was held on 30.01.2025 (Thursday) at 1600 hrs to discuss various issues, as detailed below:

1. Action taken on earlier meeting's decisions:

The Commission was informed of the actions taken on the decisions of the Commission's previous meeting held on 02.12.2024.

2. Disposal of second appeal/complaints:

The status of disposal of second appeals / complaints and their pendency was noted by the Commission and decided to expedite the disposal.

3. Legal cases in which CIC has filed affidavit or defending etc:

The status of legal cases in which CIC has filed affidavit or defending etc. was noted by the Commission.

4. Any other item with the permission of Chair

i. The Commission placed on record its appreciation for the CIC team for successful organization of Annual Convention, 2024.

ii. Drop down menu in AppComs software to issue recommendations under Section 25(5) of Right to Information Act, 2005 should be used extensively by the Registries.

The meeting ended with the vote of thanks to the Chair.

(Rahul Rastogi)

Joint Secretary (Admn & Law)

To

- 1. Sr. PPS to Chief Information Commissioner (HS)
- 2. PPS to Information Commissioner (AR)
- 3. PPS to Information Commissioner (VT)
- 4. PPS to Secretary
- 5. PS to Additional Secretary

Copy to:

- JS (Admn. & Law)/JS (P&B)/ Dir. (MR)/Consultant (Registrar). Dir. (MR) is requested to upload the minutes of meeting on CIC website also.
- 2. DR/ Consultant (CIC)
- 3. DR/ Consultant (IC/AR)
- 4. DR/Consultant (IC/VT)
- 5. DS (CR)
- 6. DS (Admn. & Law)